

**Statement**

Release of funds by the Ministry of Finance for developmental works under plan was as under:

(Rs. in crores)

Item	Years		
	1994-95	1995-96	1996-97
(i) Normal Central Assistance	1707.48*	1379.08*	1782.78***
(ii) Additional Central Assistance for EAP	11.10	6.51	12.42
(iii) Spl. Central Assistance for BADP	17.50	20.68	20.68
(iv) Rev. Deficit grant (Plan)	3.72	-	-
(v) Spl. plan loan		44.00	100.00

\* Includes Special Central Assistance of Rs. 973 crores.

\*\* Includes Special Central Assistance of Rs. 383.50 crores.

\*\*\*Includes Special Central Assistance of Rs. 663 crores.

**Comprehensive Test Ban Treaty**

2268. SHRI SUDHIR GIRI : Will the PRIME MINISTER be pleased to state :

(a) the characteristic features of "Fissile Material cut-off Treaty"

(b) the relation between the Comprehensive Test Ban Treaty and the Fissile Material Cut-off Treaty; and

(c) the role of Pakistan in relation to the Fissile Material Cut-off Treaty?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI KAMLA SINHA) : (a) and (c) In 1993, the UNGA adopted a consensus resolution (48/75L), calling for the commencement of multilateral negotiations for a non-discriminatory, multilateral and internationally and effectively verifiable treaty banning the production of fissile materials for nuclear weapons or other nuclear explosive devices. Pakistan joined in the consensus. However, due to lack of agreement, the CD has not yet been able to commence negotiations on an FMCT.

(b) Does not arise.

**Out of Turn Allotment of Flats**

2269. SHRI MANGAL RAM PREMI : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) the total number of DDA flats allotted on out of turn basis during the last three years;

(b) the number of allottees actually residing in those flats;

(c) the action taken by the Government against those who have either sold or sublet the flats allotted to them on out of turn basis;

(d) whether the Government propose to conduct a survey of all the flats allotted on out of turn basis; and

(e) if so, the details thereof and by when?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DR. U. VENKATESWARLU) : (a) As reported by DDA, 74 flats were allotted on out of turn basis during the last three years.

(b) and (c) No such survey has been conducted.

(d) and (e) There is no such proposal at present.

[Translation]

**Indian Foreign Service**

2270. SHRI PUNNU LAL MOHLE : Will the PRIME MINISTER be pleased to state :

(a) the total strength of officers of Indian Foreign Service category post-wise;

(b) the number of SCs/STs/OBCs among them, post wise;

(c) number of backlog vacancies of these category/post-wise; and

(d) the efforts made by the Government to clear the backlog?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SALEEM IQBAL SHERVANI) : (a) and (b) Grade-wise strength of Indian Foreign Service officers as of end July, 1997, alongwith the number of SCs/STs/OBCs among them is as follows :-

Grade	Total No. of Officers	SCs	STs	OBCs
1	2	3	4	5
Grade-I of IFS	25	01	02	-
Grade-II of IFS	34	02	Nil	-
Grade-III of IFS	158	24	09	-